

**Rajkumari Amrit Kaur:** Sir, it is too general a question for me to answer, because statistics are not available. I have to admit that the incidence of T.B. is growing because of various causes.

**Shri V. P. Nayar:** The other day the hon. Minister said that we are having roughly about 5 million T.B. patients in the country. May I know, Sir, whether the Government have any scheme to save the lives of these 5 million people from this dreadful malady?

**Rajkumari Amrit Kaur:** Sir, a very great deal is being done. Preventive measures are being taken more and more and if the hon. Member will read the report of the Planning Commission when it comes out, he will realise what we are attempting to do and proposing to do.

**Shri Veeraswamy:** May I know, Sir, whether the Government think it possible to eradicate this terrible disease to any appreciable extent without increasing the standard of living of the people.....

**Mr. Speaker:** Order, order. He is making a suggestion.

**Shri A. N. Vidyalkar:** Is it a fact that a large number of cycle rickshaw pullers fall victims to T.B. in a short time? If it is so, what special measures are being taken to save them from falling victims to this disease?

**Mr. Speaker:** I think it is a matter for the State Governments. Hon. Members seem to think that because asking for general information is permissible here, therefore asking on everything else concerning that disease is also permissible. That is the whole difficulty.

#### AIR INDIA EMPLOYEES

\*475. **Shri N. Sreekantan Nair:** Will the Minister of Communications be pleased to state:

(a) how many Air India employees have been recently proceeded against and in how many cases disciplinary action was taken;

(b) how many were dismissed; and

(c) the reasons for taking disciplinary action?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Twenty-one employees were proceeded against by the company and disciplinary action was taken against all of them.

(b) Ten.

(c) (i) Taking part in a wrongful strike; (ii) inciting employees to go on a wrongful strike; (iii) staging and leading demonstration; and (iv) leaving place of duty without permission.

**Shri N. Sreekantan Nair:** Are the Government aware that in trade disputes certainly trade union representatives will have to incite occasionally. . . .

**Mr. Speaker:** Order, order. He may put questions now with reference to the particular company and the particular strike. Let us not go into a general discussion.

**Shri Nambiar:** May I know, Sir, whether these employees who were dismissed are going to be reinstated? Have any representations been received from them?

**Shri Raj Bahadur:** Whether any representations have been received or not is known to the Managing Board of the air company concerned.

**Shri K. K. Basu:** Have the Government ascertained whether the allegations made against the discharged employees are correct or not?

**Shri Raj Bahadur:** That was an internal affair of the company itself.

**Shri Nambiar:** May I know, Sir, whether the Government will inquire into the necessity of the reinstatement of these men in view of the fact that many are dismissed?

**Shri Raj Bahadur:** I repeat my answer, Sir.

**Mr. Speaker:** It is a suggestion for action also.

**Shri K. Subrahmanyam:** Is it a fact that the Central Labour Minister wanted to intervene in the dispute but was prevented from doing so?

**Shri Raj Bahadur:** It may be put to the Labour Minister. Sir.

#### INTERNATIONAL HOSPITAL FEDERATION

\*476 **Shri M. S. Gurupadaswamy:** (a) Will the Minister of Health be pleased to state whether India is a member of the International Hospital Federation and if so, for how long?

(b) What are the benefits accrued from such membership?

**The Deputy Minister of Health (Shrimati Chandrasekhar):** (a) Yes; since 1951.

(b) The benefits of membership of the Federation are:

- (1) the opportunities afforded for exchange of ideas and experience about problems of hospital management and
- (2) the opportunities provided to Indian experts to serve on international study committees dealing with hospital problems.

**Shri M. S. Gurupadaswamy:** May I know, Sir, whether any code of hospital standards has been drawn up by this Federation?

**Shrimati Chandrasekhar:** No.

**Shri M. S. Gurupadaswamy:** May I know, Sir, whether in the recent conference a draft code of hospital standards was discussed and no conclusions have been arrived at?

**Shrimati Chandrasekhar:** Our representatives did not attend it because it was held in Europe.

**Shri M. S. Gurupadaswamy:** May I know which are the various countries which have joined this Federation?

**Shrimati Chandrasekhar:** The member may give notice and I will provide the information later on.

**Shri Gidwani:** Has this given opportunities to certain officers and members to go on a visit to Europe and other countries?

#### INTERNATIONAL AIR LINES

\*477. **Shri Velayudhan:** Will the Minister of Communications be pleased to state:

(a) whether any increases in fares has taken place in the International air lines recently; and

(b) if so, whether it has affected the Indian air lines too?

**The Deputy Minister of Communications (Shri Raj Bahadur):** (a) Yes, on certain sectors.

(b) Air fares on certain sectors of international services operated by Indian air lines have also increased.

**Shri Velayudhan:** May I know, Sir, whether there is any mutual agreement regarding this fare increase between the foreign companies and the Indian companies?

**Shri Raj Bahadur:** These are always considered by the International Air Transport Board.

**Shri Velayudhan:** May I know, Sir, how far the air fare in India is increased on the basis of the decision of that body? What percentage of increase?

**Shri Raj Bahadur:** It is difficult to calculate the percentage. I have got a statement regarding changes in fares and if my hon. friend refers to any particular route, I shall try to give him the fare for the same.

**Shri K. K. Basu:** Has the Government any say in the increase of these Air Line fares?

**Shri Raj Bahadur:** There is a body known as the Air Transport Licensing Board which considers these increases of fares, and, of course, Government is represented on that Board.

**Shri N. Sreekantan Nair:** What is the increase in fare from Delhi to Ernakulam?

**Shri B. S. Murthy:** What factors are taken into consideration by that Board in increasing the fares?

**Shri Raj Bahadur:** The main criteria are, the cost of operation, the characteristics of the route, the type of aircraft used, with its capacity, speed, comfort and other economic and competitive factors.

#### EXPERIMENTAL FARMS

\*479. **Shri Chinaria:** (a) Will the Minister of Food and Agriculture be pleased to state how many experimental farms under the Central Government are there in India?

(b) Have they any co-ordinated plan of research and experiments?

**The Deputy Minister of Food and Agriculture (Shri M. V. Krishnaappa):**

(a) There are twenty-two experimental farms under the control of 9 research Institutes and Community Committees. There are in addition 5 farms for the production of fodder for cattle belonging to two Veterinary and Dairy research Institutes.

(b) Yes. The co-ordination of schemes of research is achieved by the Board of Research of the Indian Council of Agricultural Research.

**Shri Chinaria:** May I know, Sir, what was the acreage under food crops and tonnage of foodgrains in 1946-47 and what were the same in 1951-52? What increase in area...

**Mr. Speaker:** I am afraid it will be difficult for the House to follow. Let the first part of the question be answered.

**Shri Chinaria:** I wanted to know Sir, what was the increase in produce and area during this period and what percentage of increase was due to this research?